

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.50(MAH)/2016/(T.P.)  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016 AT 10.30 AM.

NAME OF THE PARTIES: Shri. Shyam Haribhau Sapkal & Ors.  
V/s.  
M/s. The New Akot Ginning & Pressing Co. Ltd. Akot, & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	CS Anagha Anasingaraju	PCE for Respondent No. 1 to 6	anagha
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**Order**

**CP. No. 50/397-397/CLB/MB/2016**

1. Ld. Counsel of the Respondent is present. No one appeared from the side of the Petitioner.
2. Ld. Counsel of the Respondent has informed that an applicant challenging the maintainability of the Petition is pending for disposal.
3. List the matter for hearing on the legal question of maintainability along with Company Petition on 21.09.2016. Respondent has noted the date of next hearing and also directed to intimate the other side.

sd/-

**M.K. SHRAWAT**  
Member (Judicial)

Dated: 18<sup>th</sup> August, 2016